Modernisation of Mills under NTC

- 2972. SHRI KAMAKHYA PRASAD TASA: Will the Minister of TEXTILES be pleased to state:
- (a) whether Government proposes modernisation of Mill under the National Textile Corporation (NTC) and if so, the details thereof; and
- (b) whether Government has initiated any action to protect the NTC's ownership in its landed property at various places and if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF TEXTILES (SHRIMATI SMRITI ZUBIN IRANI): (a) National Textile Corporation (NTC) had been implementing Board for Industrial and Financial Reconstruction (BIFR) approved Revival Modified Scheme (MS-08) wherein, it has no mandate to revive the unviable mills closed under Industrial Dispute Act. (ID Act). As per the scheme, NTC has modernized its 23 mills on its own and endeavored to revive 5 through Joint Venture arrangements.

(b) In order to secure and safeguard the landed property of NTC at various places, security staff are employed by the Corporation at all the locations.

Go Tribal Campaign

2973. SHRI G. C. CHANDRASHEKHAR: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether Government has launched "Go Tribal Campaign" by Tribes India under which a number of innovative activities have been planned to be undertaken to promote use of tribal handicrafts, handicrafts and natural products;
 - (b) if so, the details thereof;
- (c) whether Government is also planning for Global Launch of "Tribes India" through Amazon Global Selling;
 - (d) if so, the details thereof;
- (e) whether collaboration with "I Am Khadi" foundation, TRIFED is introducing Khadi Kurtas and Jackets to its collection;
 - (f) if so, the details thereof; and
 - (g) the other new steps taken for welfare of tribals?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRIMATI RENUKA SINGH SARUTA): (a) and (b) TRIFED has launched this